



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 12th of January, 2017

SRO 10 .- In exercise of the powers conferred by section 6 read with section 7 of the Jammu and Kashmir Criminal Law (Amendment) Act, 1958 (Act No. III of 1958) and in supersession of all previous notifications on the subject, the Government hereby appoint Shri Puneet Gupta, District Judge as Special Judge, Anti-corruption for trial of CBI cases at Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA
Dated: 12 -01-2017.

NO. LD(P) 89/2-II
Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K, Jammu.
4. Commissioner Vigilance, J&K, Jammu.
5. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 27819/GS dated 04-01-2017.
6. Shri Puneet Gupta, Special Judge, Anticorruption for CBI cases, Jammu.
7. General Manager, Ranbir Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
8. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
9. SRO section, Department of LJ&PA (w. 7. s. c).
10. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of LJ&PA

12/1/2017

12-01-2017